

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00165 of 2020

Thursday, this the 12th day of March, 2020

CORAM

Hon'ble Mr.Ashish Kalia, Judicial Member

1. S.Sasidharan Pillai,
Skilled Supporting Staff(SSS)Retired.
Central Plantation Crops Research Institute(CPCRI)
Regional Station, Krishnapuram,
Kayamkulam, residing at
Thoovineth House, Krishnapuram Post,
Kayamkulam-690533
Mob:9495139154

...Applicant

(By Advocate Mr.R.Rajasekharan Pillai,)

Versus

1. The Indian Council of Agriculture Research(ICAR)
Represented by its Secretaqry, Krishi Bhawan,
Dr.Rajendra Prasad Road,
New Delhi-110 001.
2. The Director, Central Plantation Crops Research Institute,
Kudlu P.O.
Kasargod-671124.
3. The Chief Administrative Officer,
Central Plantation Research Institute
Kudlu P.O.(CPCRI),
Kasargode-671124

..... Respondents

(By Advocate, Mr.P.Santosh Kumar)

This application having been heard on 12th March 2020, the Tribunal on

12.03.2020. delivered the following :

O R D E R(ORAL)

HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Heard at length.

2. Applicant has disputed the fixation of his pay w.e.f. 01.01.2006. The matter has been taken up by the Department pursuant to a representation submitted by the Association as well as by the applicant himself on his individual capacity, on 04.08.2012.
3. This Tribunal directs the applicant to submit a fresh representation within a period of 30 days from the date of receipt of a copy of this Order and the respondents are directed to consider and pass speaking order on the representation within a period of 60 days, thereafter.
4. With this observation, the OA is disposed off. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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List of Annexures

Annexure A1 - True copy of the pension payment order dated 30.11.2015.

Annexure A2 - True copy of the Office Memorandum dated 18.03.2012.

Annexure A3 - True copy of the order F.No.4(13)2007-Estt dated 16.10.2007 of the 3rd respondent.

Annexure A4 - True copy of the Office Order No.F.No.4-66/2008-Estt.dated 18.10.2008.

Annexure A5 - True copy of the order dated 04.06.2009 of the Asst. Administrative Officer, ICAR Regional Station, Kayamkulam.

Annexure A6 - True copy of the representation dated 04.08.2012 submitted by the applicant before the 3rd respondent.

Annexure A7 - True copy of the grievance raised by the applicant signed by the Secretary of the Association before the Anomaly Committee.

Annexure A8 - True copy of the minutes of the pension adalath dated 29.10.2019

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